

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 292
TO BE ANSWERED ON 12.07.2019

SHELTER HOMES/WIDOW HOMES

292. SHRI VIJAY BAGHEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to set up shelter homes/widow homes in the country;
- (b) if so, the details thereof, State-wise including Chhattisgarh; and
- (c) the funds sanctioned, released and utilised by the Government in this regard during each of the last two year and the current year, State-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA STARRED QUESTION NO 292 TO BE ANSWERED ON 12.07.2019 SHRI VIJAY BAGHEL REGARDING SHELTER HOMES/WIDOW HOMES

- (a) & (b): The Ministry is implementing the Swadhar Greh Scheme with effect from 01.01.2016 by merging two previous schemes viz. 'Swadhar' and 'Short Stay Homes' which cover the entire country. The Swadhar Greh Scheme largely covers the widows along with women living in difficult circumstances without social and economic support like deserted women and women survivors of natural disaster who have been rendered homeless, trafficked women/girls, women victims of terrorist violence, mentally challenged women/girls who are without support and women with HIV/AIDS deserted by family. These women are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health services as well as economic and social security for them along with facilitating their emotional and economic rehabilitation into the society. The State-wise details of Swadhar Greh including State of Chhattisgarh is at **Annexure I**.

Additionally, the Ministry has constructed a Home for Widows namely 'Krishna Kutir' with a capacity of 1000 inmates at Vrindavan, District Mathura, Uttar Pradesh to provide the widows a safe and secure place of stay, health services, nutritious food, legal and counseling services.

- (c): The details of funds sanctioned, released and utilised by the Government in Swadhar Greh Scheme during each of the last two years and current year, State-wise is at **Annexure II**.

Annexure-I

Annexure referred to in reply to part (a) & (b) of Lok Sabha Starred Question No. 292 for 12.07.2019 regarding Shelter Homes/ Widow Homes. The State-wise details of Swadhar Greh.

S.No.	Name of State/UT	No. of Swadhar Greh (till date)
1	Andhra Pradesh	29
2	Arunachal Pradesh	1
3	Assam	16
4	Punjab	2
5	Chhattisgarh	3
6	Gujarat	4
7	Jammu & Kashmir	3
8	Jharkhand	3
9	Karnataka	51
10	Kerala	7
11	Madhya Pradesh	16
12	Maharashtra	50
13	Manipur	23
14	Mizoram	11
15	Meghalaya	2
16	Nagaland	2
17	Odisha	55
18	Rajasthan	6
19	Sikkim	1
20	Tamil Nadu	35
21	Telangana	19
22	Tripura	4
23	Uttar Pradesh	13
24	Uttrakhand	4
25	West Bengal	48
26	Union Territory of Andaman and Nicobar Islands	1
27	Union Territory of Chandigarh	1
28	NCT of Delhi	2
29	Union Territory of Pondicherry	1
	Total	413

Annexure referred to in reply to part (c) of Lok Sabha Starred Question No. 292 for 12.07.2019 regarding Shelter Homes/ Widow Homes The State-wise details of funds sanctioned/ released and utilised under Swadhar Greh Scheme during the last two years and current year.

(Rupees in lakhs)

S. No.	States/UTs	Amount Sanctioned/ Released to State Govt. during year 2017-18	Amount Utilised by State Govt during year 2017-18	Amount Sanctioned/ Released to State Govt. during year 2018-19	Amount Utilised by the State Govt. during year 2018-19	Amount Sanctioned/ Released to State Govt. during year 2019-20 (till date)	Amount Utilised by the State Govt. during year 2019-20 (till date)
1.	Andhra Pradesh	140.63	-	-	-	49.07	-
2.	Assam	194.71	194.71	152.60	-	104.68	-
3.	Andaman & Nicobar Island	9.01	7.76	7.27	-	7.27	-
4.	Arunachal Pradesh	8.11	8.11	18.05	-	6.54	-
5.	Bihar	86.54	0	0	-	0	-
6.	Chandigarh	9.01	7.70	6.64	-	7.99	-
7.	Chhattisgarh	16.22	16.22	30.25	-	13.08	-
8.	Delhi	18.02	15.81	16.10	-	18.38	-
9.	Gujarat	37.86	37.86	0	-	18.31	-
10.	Goa	5.40	-	0	-	0	-
11.	Haryana	9.77	9.77	3.39	-	0	-
12.	Jharkhand	16.22	-	0	-	0	-
13.	Jammu & Kashmir	32.45	32.45	36.20	36.20	38.87	-
14.	Karnataka	505.99	505.99	274.35	-	229.45	-
15.	Kerala	43.27	43.27	69.59	-	32.26	-
16.	Madhya Pradesh	32.45	25.79	46.09	-	151.64	-
17.	Maharashtra	411.07	-	0	-	0	-
18.	Mizoram	16.22	16.22	81.09	-	71.97	-
19.	Manipur	186.61	186.61	424.30	-	150.48	-
20.	Meghalaya	8.72	-	0	-	0	-
21.	Nagaland	8.11	8.11	25.69	-	13.08	-
22.	Odisha	463.24	395.21	456.79	-	286.73	-
23.	Punjab	10.82	2.34	8.00	-	9.58	-
24.	Puducherry	9.01	9.01	20.06	-	7.99	-
25.	Rajasthan	75.73	14.44	0	-	27.46	-
26.	Sikkim	8.11	8.11	6.72	6.72	10.63	-
27.	Tamil Nadu	216.36	196.05	409.75	-	160.15	-
28.	Telangana	124.40	87.24	116.09	116.09	0	-
29.	Tripura	32.45	32.45	46.23	-	26.17	-
30.	Uttar Pradesh	430.60	-	0	-	0	-
31.	Uttarakhand	73.02	27.00	0	-	0	-
32.	West Bengal	430.29	-	0	-	0	-
	Total	3670.42	1888.23	2255.25	159.01	1441.78	

